

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2546
(To be answered on the 2nd August 2018)**

NEAR MISS AIR INCIDENT

2546. DR. P. VENUGOPAL

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether two planes got too close for comfort over Maharashtra airspace on 28.01.2018, if so, the details thereof;
- (b) whether the Aircraft Accident Investigation Bureau is probing this scare in the skies, if so, the details thereof;
- (c) whether the role of air traffic controller handling these planes is also being probed; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) On 28.01.2018, breach of separation occurred between the two planes, Indigo flight no. IGO334, A320 (Registration: VT-IEH) from Hyderabad (Samshabad) to Raipur and Emirates flight no. UAE353, B77W from Singapore to Dubai in Nagpur airspace. Both the aircrafts reported getting TCAS-RA (Resolution Advisory). The longitudinal and vertical separation was reduced to just 1 Nm and 700 feet respectively.

(b) to (d) Aircraft Accident Investigation Bureau is investigating this occurrence as a Serious Incident. The role of Air Traffic Controllers handling these planes is also being probed. Both the Radar and Procedural Controllers have been de-rostered.
